

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 990
TO BE ANSWERED ON 08TH FEBRUARY, 2019**

OVERCHARGING BY HOSPITALS

990. SHRI K.R.P. PRABAKARAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has received complaints of overcharging by certain hospitals which repeatedly call CGHS beneficiaries for review and send them to other labs and clinical facilities;
- (b) if so, the details thereof; and
- (c) the corrective action being taken by the Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): The Directorate General of Central Government Health Scheme (CGHS) has informed that no such complaint of private empanelled hospitals calling CGHS beneficiaries repeatedly for review and sending them to other labs and clinical facilities and thereby overcharging has been reported.
- (b) & (c): In view of the above, the questions do not arise.

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